

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt 20/07/06

At the
request of Ld. S.S.C.G.
the name of Mr.
V.B. Mokshapati, Ld. S.C.G.
~~will be~~ deleted from
the record. Mr.
S.B. Jena, Ld. A.S.C.
is present. Appli-
cant to absent
on Crtf. - No Step
has been taken
by the applicant
to file rejoinder
even after availing
so many chances.
Since 22/03/06.
Pleadings are
completed. List
this case for
final hearing after
showing it in the
ready list.

Shankh
20.07.06
Dy. Register.

For hearing.

3/8/06

Bench.

For hearing.

~~AB~~
10.8.06

Benek.

Capres in oder dt, 1931/2
2262.

11/11/02
so

Order dated 17.08.06

Mr. S. Rath, Id. Counsel for the Applicant and
Mr. S. B. Jena, Id. Addl. Standing Counsel for the
Respondents are present.

By submitting a Memo dated 17.08.06, Counsel for the Applicant prays for withdrawal of this Original Application which is hereby allowed.

Accordingly, this O.A. is disposed of as
withdrawn.

Member (Adm n.)

For hearing.